GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.2905 TO BE ANSWERED ON THE 15TH MARCH, 2016

INCLUSION OF MEHENDI AS AN AGRICULTURAL CROP

2905. SHRI NARANBHAI KACHHADIYA:

SHRI P.P. CHAUDHARY:

SHRI DILIPKUMAR MANSUKHLAL GANDHI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has a proposoal to include mehendi plant as an agricultural or medicinal plant if so, the details thereof along with the steps taken by the Government to promote the cultivation of Mehendi; and
- (b) whether the Government also proposes to cover more crops including mehendi under the minimum support price scheme to provide remunerative prices to the farmers producing their crops if so, the details thereof including the details of the proposals received approved and pending in this regard along with the time by which the Minimum Support Price for the said crops will be announced?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI MOHANBHAI KUNDARIYA)

(a) & (b): The mehendi plant (Lawsonia inermis) is an agricultural crop included in the list at S.No.3082 of Indian Medicinal Plants under National Medicinal Plants Board. Mehendi is used as dye plant for various purpose.

Mehendi is not covered in the list of 23 essential food commodities under the minimum support price scheme of the Commission for Agricultural Costs and Prices.
